GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2669 TO BE ANSWERED ON 12.08.2025

IMPLEMENTATION OF PM-ABHIM IN ANDHRA PRADESH

2669. SHRI SANA SATHISH BABU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- a) the present status of implementation of PM-Ayushman Bharat Health Infrastructure Mission (PM-ABHIM), component-wise and district-wise in Andhra Pradesh, especially Kakinada;
- b) the total funds allocated, released, and utilised under the scheme over the last five years, State wise and district-wise in Andhra Pradesh especially in Kakinada district;
- c) the details of beneficiary individuals and hospitals under PM-ABHIM over the last five years, State-wise and district-wise in Andhra Pradesh including Kakinada District; and
- d) the steps undertaken to increase coverage of PM-ABHIM Yojana across the country over the last five years?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d): Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS) which has an outlay of Rs. 64,180 Crores for the scheme period (2021-22 to 2025-26).

The scheme envisages a new generation of reforms to integrate and strengthen health service delivery and public health action. The measures under the scheme are aimed at strengthening health systems and institutions in order to provide a continuum of care at all levels, namely primary, secondary, and tertiary, as well as preparing health systems to respond effectively to current and future pandemics and disasters.

PM-ABHIM is an infrastructural development scheme for strengthening of Public Health Facilities to be implemented in the States/UTs by respective Governments. At present, the focus is on construction of health facilities, the work for floating the tenders, finalization of the tender, awarding of work is carried out by the States/UT government for execution of civil works approved under the scheme.

Administrative approvals have been accorded to States/UTs for FY 2021-22 to 2025-26 for an amount of Rs 33081.82 Crore.

Administrative approvals have been accorded to the State of Andhra Pradesh, for five years (i.e. FY 2021-22, 2022-23, 2023-24, 2024-25 & 2025-26) for an amount of Rs 1271.80 Cr. for construction/ strengthening of 1786 Building less-AAM (Sub-Centers - Health & wellness Centers), 45 U-AAMs (HWCs), 26 IPHLs and 24 CCBs, as per proposal of the State.

As per information provided by Andhra Pradesh, the details of support provided along with approvals accorded across all the component under of PM-ABHIM (CSS) for five years (i.e. FY 2021-22 to 2025-26) is at **Annexure-I.**

The details of State/UT-wise funds Released and Expenditure under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) since inception to FY 2024-25 is at Annexure-II.

Annexure-I referred to the reply to part (a) to (d) of the Lok Sabha Unstarred Question Number 2669 for answer on 12.08.2025.

District wise approval for five years (i.e. FY 2021-22, 2022-23, 2023-24, 2024-25 & 2025-26) as reported by the State of Andhra Pradesh

1. Building less-AAM (Sub-Centers - Health & wellness Centers)

S. No.	Details	No. of Units
1	Building less-AAM (SC-HWC)	1786

2. Urban AAMs

S. No.	District	No. of Urban AAMs
1	Anakapalli	1
2	Anantapur	2
3	Bapatla	1
4	Chittoor	1
5	East Godavari	2
6	Eluru	1
7	Guntur	4
8	Kakinada	2
9	Krishna	1
10	Kurnool	3
11	NTR	6
12	Palnadu	2
13	Parvathipuram	1
	Manyam	
14	Prakasam	2
15	SPSR Nellore	2
16	Srikakulam	1
17	Tirupathi	2
18	Visakhapatnam	6
19	Vizianagaram	1
20	West Godavari	1
21	YSR Kadapa	3
Total		45

3. Integrated Public Health Labs (IPHLs)

S. No.	District	IPHL Facility
1	YSR Kadapa	DH Proddutur
2	Vizianagaram	AH Rajam
3	West Godavari	AH Tadepalligudem
4	Prakasam	AH Giddalur
5	Krishna	AH Gudivada
6	Guntur	DH Tenali
7	Annamayya	AH Rayachoti
8	Srikakulam	DH Tekkali
9	SPSR Nellore	DH Atmakur
10	Kurnool	AH Yemmiganur

11	Anakapalli	DH Anakapalli	
12	Konaseema	AH Ramachandrapuram	
13	Sri Satyasai	DH Hindupur	
14	Eluru	AH Jangareddygudem	
15	Anantapur	AH Guntakal	
16	Chittoor	AH Palamaner	
17	ASR	AH Araku	
18	Kakinada	AH Tuni	
19	Palnadu	AH Narasaraopeta	
20	PVP Manyam	AH Seethampeta	
21	Visakhapatnam	AH Aganampudi	
22	Nandyal	AH Banaganapalli	
23	East Godavari	AH Anaparthy	
24	Bapatla	AH Chirala	
25	NTR	AH Nandigama	
26	Tirupati	AH Gudur	

4. Critical Care Hospital Block (CCBs)

S. No.	District	CCB Facility	No. of Beds
1	YSR Kadapa	GMC Kadapa	50
2	SPSR Nellore	ACSR GMC Nellore	50
3	Srikakulam	GMC Srikakulam	50
4	Tirupati	Sri Venkateswara MC	50
5	Visakhapatnam	Andhra MC	50
6	Ananthapuram	GMC Anantapur	50
7	Prakasam	GMC Ongole	50
8	East Godavari	GMC	50
		Rajamahendravaram	
9	Kurnool	Kurnool MC	50
10	NTR	Siddhartha MC	50
11	Vizianagaram	GMC Vizianagaram	50
12	Guntur	DH Tenali	100
13	Sri Satyasai	DH Hindupur	50
14	Anakapalli	DH Anakapalli	50
15	A.S.R	GMC Paderu	50
16	Eluru	GMC Eluru	50
17	Krishna	GMC Machilipatnam	50
18	Nandyal	GMC Nandyal	50
19	Palnadu	AH Narasarao peta	75
20	PVP Manyam	AH Palakonda	50
21	West Godavari	AH Bhimavaram	50
22	Annamayya	AH Rayachoty	50
23	Kakinada	Rangaraya MC	50
24	Bapatla	AH Chirala	50

Annexure-II referred to the reply to part (a) to (d) of the Lok Sabha Unstarred Question Number 2669 for answer on 12.08.2025.

State/UT-wise Central Release and Expenditure under Pradhan Mantri Ayushman Bharat Health Infrastructure Mission since inception to FY 2024-25

Rs. In Crore

		2	2021-22		2022-23		2023-24		2024-25	
S. No.	Name of the State/UT	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	
1	Andaman and Nicobar Islands	0.00	0.00	1.11	0.00	0.00	0.00	1.05	1.57	
2	Andhra Pradesh	3.75	0.00	15.76	6.25	35.78	28.85	39.07	65.16	
3	Arunachal Pradesh	0.56	0.00	0.10	0.00	8.83	2.25	1.05	2.44	
4	Assam	57.90	0.00	2.26	1.16	91.45	68.45	159.61	177.34	
5	Bihar	125.86	0.00	7.17	0.00	0.00	50.69	15.92	185.61	
6	Chandigarh	0.00	0.00	4.79	1.73	10.38	5.83	5.13	6.34	
7	Chattisgarh	11.25	0.00	1.34	11.01	32.23	19.64	18.63	31.05	
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.24	0.00	0.28	0.21	0.53	0.51	
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
10	Goa	0.00	0.00	0.06	0.00	3.75	0.00	0.10	0.21	
11	Gujarat	0.00	0.00	29.54	32.24	46.04	56.13	79.38	146.63	
12	Haryana	11.06	0.00	1.31	0.00	17.67	16.63	36.00	88.63	
13	Himachal Pradesh	0.00	0.00	28.05	9.98	15.69	15.27	44.81	52.92	
14	Jammu & Kashmir	16.11	0.00	1.00	0.00	44.01	36.67	60.44	63.71	
15	Jharkhand	44.70	0.00	183.04	240.87	102.27	454.05	65.27	289.16	
16	Karnataka	11.25	0.00	37.10	18.75	100.57	104.47	118.91	198.19	
17	Kerala	3.75	0.00	24.89	4.72	0.00	36.66	24.58	36.15	
18	Ladakh	0.00	0.00	0.00	0.00	0.62	0.31	0.62	0.62	
19	Lakshadweep	0.00	0.00	0.63	0.00	0.00	0.07	0.00	0.51	

20	Madhya Pradesh	22.85	0.00	98.70	99.43	228.52	300.93	63.19	295.14
21	Maharashtra	17.45	0.00	4.07	0.00	31.76	34.47	65.48	86.82
22	Manipur	4.56	0.00	10.92	4.56	13.78	16.89	5.74	21.20
23	Meghalaya	9.65	0.00	43.28	8.80	4.42	28.02	10.50	27.34
24	Mizoram	0.28	0.00	1.52	0.27	4.52	1.32	3.82	7.27
25	Nagaland	0.28	0.00	0.08	0.00	4.42	0.60	0.00	1.71
26	Odisha	32.15	0.00	211.46	258.55	171.58	423.43	149.05	248.42
27	Puducherry	0.42	0.00	0.19	0.62	2.67	2.88	2.50	4.28
28	Punjab	0.00	0.00	24.16	0.00	0.00	2.07	8.92	45.33
29	Rajasthan	45.37	0.00	83.59	108.50	173.06	280.43	157.76	262.93
30	Sikkim	0.00	0.00	0.75	0.26	3.88	2.05	1.67	3.74
31	Tamil Nadu	17.45	29.08	150.42	183.35	279.36	389.37	224.99	512.33
32	Telangana	11.25	0.00	53.88	83.75	95.21	141.73	208.82	348.04
33	Tripura	0.00	0.00	0.90	0.38	2.48	1.43	2.12	2.94
34	Uttar Pradesh	124.63	0.00	173.71	254.04	247.96	252.69	400.95	544.74
35	Uttarakhand	1.56	0.00	32.31	1.60	0.00	16.35	26.89	31.07
36	West Bengal	9.95	0.00	0.00	9.75	30.91	49.78	78.40	92.35

Note:

^{1.} The above releases relate to Central Govt. Grants & do not include State share contribution.

^{2.} Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.